

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Recruitment at Srinagar/Jammu)

Advertisement Notice No: 04 of 2025/RR/RC

Dated: 11.08.2025

Subject: Advertisement for temporary engagement against the vacant/anticipated positions of Research Assistants in the High Court of Jammu & Kashmir and Ladakh.

- a) Date of Commencement for submission of Online applications: **14.08.2025**
- b) Last Date for submission of Online applications: **26.08.2025**
- c) Last date for submission of Online fee: **26.08.2025**
(Prescribed fee: Rs 250/-)

Applications through Online mode on the recruitment portal of High court of Jammu & Kashmir and Ladakh, link of which will be activated on 14.08.2025 on the website of High Court: <https://www.jkhighcourt.nic.in>, (to remain activated for 24 hours up to the last date) are invited from the eligible candidates for temporary engagement against **04** vacant positions of Research Assistants and for preparation of a panel, to be utilized for filling up of future/anticipated positions, which shall be valid up to September, 2025. The engagement shall be on a consolidated amount of Rs.40,000/- per month to be paid as Honorarium.

The details regarding eligibility criteria etc. are enumerated as under:

Age:

A Candidate must not have attained the age of 33 years as on 1st January, 2025.

Eligibility:-

- (i) The candidate must be a Domicile of Union Territory of Jammu and Kashmir in terms of S.O. 166 dated 18.05.2020 issued by GAD, Government of Jammu and Kashmir or must be a resident of Union Territory of Ladakh for a period of not less than 15 years before the date of applying and is actually resident of the area.
- (ii) The candidate must be a Law Graduate (as on the date of appearing at interview) having a Bachelor's Degree in Law (including Integrated Degree Course in Law) from any School/College/University/Institute established by Law in India and recognized by the Bar Council of India for enrolment as an Advocate, possessing a minimum of 55% marks in aggregate at Law Graduation (including Integrated Degree Course in Law) and should not have completed two years after enrolment as an Advocate.



- (iii) The candidates studying in the final year/last semester of three year Law Course/Five year Integrated Law Course will also be eligible to apply subject to furnishing proof of acquiring the Law degree qualification with minimum 55% marks in aggregate at the time of interview.
- (iv) The candidate must have knowledge of Computer, including retrieval of desired information from various search engines/ processes such as Manupatra, SCC Online, LexisNexis, Westlaw etc.
- (v) The candidate must have absolute integrity, honesty and good moral character, for which he/she will submit certificate of two responsible persons at the time of interview.

Period of Assignment and De-assignment of Research Assistant:-

- (i) The engagement will be purely on contractual basis initially for a period of one year from the date of taking up the assignment, which can be extended for a further period of not exceeding one year, subject to approval of the Hon'ble the Chief Justice or the Hon'ble Committee nominated by the Chief Justice.
- (ii) However, the assignment of Research Assistant can be discontinued even before the completion of one year, if his/her services are found to be unsatisfactory.
- (iii) On engagement the candidate must take up the assignment of Research Assistant within the period specified in his/her order of engagement. No request for extension of time for joining the assignment will be entertained.
- (iv) Research Assistant shall not be treated or deemed to be a regular employee in the Services of the High Court of Jammu & Kashmir and Ladakh.
- (v) Any Research Assistant intending to leave the assignment within a period of one year or extended period shall be required to give prior notice of one month with prior intimation to the Hon'ble Judge to whom attached.

Selection Process:-

The selection of Research Assistant shall be made in accordance with the selection process laid down in the guidelines as notified in the High Court Notification No. 578 dated 30.08.2016, as amended from time to time, vide Notification No. 1835/GS dated 14.03.2018 and 807 of 2021/RG dated 26.08.2021 which are available on the High Court website (www.jkhhighcourt.nic.in). The candidates are advised to go through these Notifications before applying for the said assignment.

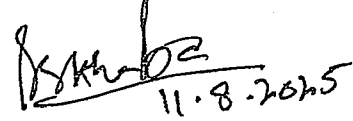
The candidate shall be bound by the conditions/guidelines as prescribed in the above said Notification, in respect of responsibilities, duties and other conditions attached to the said assignment.



The Research Assistant (s), after engagement shall not be entitled to any allowance(s) or perk(s) other than the honorarium.

Note:-

- i) Any wrong or incorrect information furnished by the candidate shall lead to the rejection of his/her candidature at any stage.
- ii) The date and place of interview shall be notified on the official website of High Court of J&K and Ladakh as well as through print media separately.
- iii) No TA/DA shall be paid to the candidates for interview.


 11.8.2025
(Satinder Singh)
Registrar Recruitment

No: 43304-43324/RR/RC

Dated:11.08.2025

Copy of above forwarded to the:

- i. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
- ii. Secretary to Hon'ble Mr. Justice Sanjeev Kumar.
- iii. Secretary to Hon'ble Mr. Justice Rajnesh Oswal.
- iv. Secretary to Hon'ble Mr. Justice Vinod Chatterji Koul,
- v. Secretary to Hon'ble Mr. Justice Wasim Sadiq Nargal,
..... for information of their Lordships.
- vi. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
- vii. Registrar (I.T.), High Court of J&K & Ladakh Jammu.
- viii. Registrar Rules, High Court of J&K, Jammu
- ix. Registrar Judicial, High Court of J&K & Ladakh, Jammu / Srinagar,
..... for information.
- x. Additional Registrar (Administration), Office of the Registrar General at High Court Wing, Jammu.
- xi. Director Information, J&K, Jammu / Srinagar with the request to publish the above notification in the two Daily Newspapers i.e. Daily Excelsior (Jammu), Kashmir Times (Jammu); Greater Kashmir (Srinagar) and Daily Srinagar Times (Srinagar) and also in the newspaper having wide circulation in the UT of Ladakh.
- xii. Director, Doordarshan Kendra, Jammu/Srinagar with the request to broadcast the above Notification in the News and Employment Bulletin.
- xiii. Director, Radio Kashmir, Srinagar/Jammu/Leh/Station Director All India Radio Kargil with the request to broadcast the above Notification in the News and Employment Bulletin.
- xiv. CPC, e-Courts, High Court of J&K & Ladakh, Jammu for getting the same uploaded on the official website of High Court of J&K.
- xv. Chief Librarian, High Court Wing, Jammu/Srinagar for keeping the record of the same.
- xvi. Notification File


 11/8/2025
Registrar Recruitment